CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

Petition No. 112/TT/2021

Subject: Petition for determination of transmission tariff from COD to

31.3.2024 for **Asset-1**: 400 kV D/C Hiriyur – Mysore transmission line along with associated bays and 2X80 MVAR switchable line reactors along with associated bays at 400/220 kV Mysore Sub-station, **Asset-2**: 1X500 MVA 400/220 kV ICTs along with associated bays at Tumkur (Pavagada) Sub-station, **Asset-3**: 1X125 MVA 400 kV Bus Reactor along with associated bays at Tumkur (Pavagada) pooling Sub-station and **Asset-4**: 1X500 MVA 400/220 kV ICT along with associated bays and equipments at Tumkur (Vasantnarsapur) Sub-station under Transmission system for Ultra Mega Solar Power Park at Tumkur (Pavagada),

Karnataka - Phase II (Part A).

Date of Hearing : 6.1.2022

Coram : Shri I. S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents: Tamil Nadu Generation and Distribution Corporation Ltd

(TANGEDCO) and 18 others

Parties Present : Shri S. Vallinyagam, Advocate, TANGEDCO

Shri Aryaman Saxena, Advocate, PGCIL

Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri V.P. Rastogi, PGCIL Shri A.K. Verma, PGCIL

Dr. R. Kathiravan, Respondent, TANGEDCO Shri R. Ramalakshmi, Respondent, TANGEDCO Shri R Srinivasan, Respondent, TANGEDCO

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-(V. Sreenivas) Joint Chief (Law)

